

DIVISION BENCH  
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/115(KB)2021  
IA(I.B.C)/1468(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	AARTI INTERNATIONAL LIMITED VS SPECTRA FASHIONS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance via video conference/physically**

For Applicant in IA/468/2023

Mr.Rahul Sharma, Adv.

For IRP

Ms. Pallavi Ray, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**